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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/134/10/HDB/2017
NAME OF THE COMPANY	Nizam Deccan Sugars Limited
NAME OF THE PETITIONER(S)	Nizam Deccan Sugars Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91630 33314 nagaraj@smati legal.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

ORDER

Heard, Shri. A.Nagaraj Kumar, Learned counsel for the Petitioner.

The petition is admitted and appointed the IRP and imposed the moratorium under the provisions of IBC. Post the case for submission of report by the IRP on 25.10.2017.



Member (Technical)



Member (Judicial)